


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

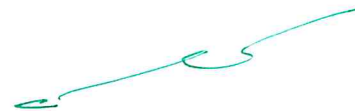
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.86/ BB/ 2017	-	Await Report of ROC, RD	14	Kamaz Motors Limited

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	B. HEMAN 74 9880732479	KAMAZ Motors Limited	

PCS for Petitioner is present. He requested time to file affidavit of the company that payments to the creditor noted by the ROC in his report have been released.

List it on 16.02.2018.


MEMBER (T)


MEMBER (J)